## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.269/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M.

Name of the Company Under Section		Jalan Farms Pvt Ltd with Jalan carbon & Chemical Pvt Ltd 230-232		

1. Cs Mohan Ran Goewnery F451x

Applient les.

25/7/17

## ORDER

Ld. Counsel for the petitioners wants dispensation of the meeting of the shareholders but he has not filed any affidavit regarding the consent of shareholders and creditors. Petitioners are directed to file affidavit of the respective shareholders and creditors regarding their consent for the proposed scheme of amalgamation. Petitioners are further directed to file latest provisional financial statements.

List the matter on 01/09/2017.

€ **८** · (Vijai Pratap Singh) Member (J)

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